GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 5032 TO BE ANSWERED ON 24th JULY, 2019

REVENUE GENERATED THROUGH EXPORT AND IMPORT

5032. SHRI ANTO ANTONY:

Will the Minister of COMMERCE & INDUSTRY (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has statistics regarding the revenue generated through export and import during the last ten years;
- (b) if so, the details of revenue generated through export and import during the said period;
- (c) whether the Government has noticed that the revenue has come down drastically; and
- (d) if so, the details thereof and the steps taken by the Government to increase the revenue generation from foreign trade?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (d): Details of revenue generated from the Customs duty (Net collection from Import & Export) during last ten years from 2009-10 to 2018-19 is as follows:

Sr. No:	Years	Customs Duty (Net) Import & Export	% Change	IGST+ Compensation Cess (Net) from Imports	% Change
1	2009-10	83,324		Not Applicable (As GST has been introduced w.e.f. 1st July, 2017.	
2	2010-11	1,35,813	63.0		
3	2011-12	1,49,328	10.0		
4	2012-13	1,65,346	10.7		
5	2013-14	1,72,085	4.1		
6	2014-15	1,88,016	9.3		
7	2015-16	2,10,338	11.9		
8	2016-17	2,25,370	7.1		
9	2017-18	1,29,030	-42.7	2,00,650	
10	2018-19 (P)	1,17,911	-8.6	3,03,814	51.4

Note: The Customs (CVD&SAD) has been subsumed under GST w.e.f. 1st July, 2017. Source: Receipts Budget, PrCCA, CBIC, (P)=Provisional

(In Rs. in Crore)

The revenue generated from Customs duty has an increasing trend from 2009-10 to 2016-17. As the Customs (CVD & SAD) has been subsumed under GST w. e. f. 1st July 2017, the customs duty collection has declined in 2017-18 and 2018-19 while the revenue generated from IGST+ Compensation Cess (Net) from Imports has substantially increased in past two years.